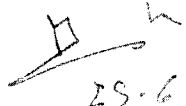


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F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 29/06/2020

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/06/2020 is circulated for information.


29.6.20
(Mukesh Gupta)
Asst. Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
 2. All Hon'ble Members, CESTAT including Regional Benches for information please.
 3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
 4. Member (Review), CBEC, North Block, New Delhi.
 5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
 6. PS to Registrar/DRs/All A.Rs including Regional Benches.
 7. Computer Section for uploading on website
- ✓

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of May, 2020				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	6449	5	24	6430
MUMBAI	14255	0	0	14255
KOLKATA	10078	0	0	10078
CHENNAI	10578	40	0	10618
BANGALORE	9213	8	6	9215
AHMEDABAD	12033	35	137	11931
ALLAHABAD	1448	92	0	1540
CHANDIGARH	5434	2	0	5436
HYDERABAD	4548	0	102	4446
TOTAL	74036	182	269	73949

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.06.2020.

YEARS	DELHI	MUMBAI	KOLKATA	CHENNAI	BANG.	AHMEDABAD	ALLBD	CHD	HYD
1993	0	0	0	0	0	0	0	0	2
1996	0	0	0	0	0	0	0	0	0
1999	0	0	0	0	0	0	0	0	0
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	0	1	0	0	1
2003	0	0	0	0	0	0	0	0	7
2004	6	0	0	0	0	0	0	0	4
2005	5	3	0	0	0	4	0	0	0
2006	15	3	0	0	0	5	1	0	0
2007	4	2	0	0	2	5	2	4	5
2008	6	5	4	0	18	3	4	9	5
2009	45	84	157	0	131	46	13	16	47
2010	43	81	227	7	525	135	15	85	34
2011	23	124	598	79	567	245	25	255	89
2012	58	629	475	127	770	627	84	341	449
2013	96	897	532	826	809	1240	51	489	379
2014	164	1150	626	1346	1107	1254	83	600	450
2015	212	1175	601	1548	1021	1096	127	526	374
2016	366	1930	1033	1541	1252	1282	125	435	597
2017	593	1900	956	1451	1134	1146	147	592	718
2018	1805	2981	2827	2022	1238	1881	312	1218	720
2019	2262	2809	1954	1453	535	2611	351	755	429
2020	727	481	88	218	106	350	200	111	136
TOTAL	6430	14255	10078	10618	9215	11931	1540	5436	4446

MONTHLY STATEMENT FOR THE MONTH OF MAY, 2020 AS ON 01/06/2020

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES						
	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	EXCIS	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	
DELHI	1033	2028	3341	47	6449	0	0	4	1	0	5	0	0	0	0	0	0	0	0	0	0	0	0	0	0
MUMBAI	4589	4619	5047	0	14255	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
KOLKATA	4185	1862	4031	0	10078	361	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	2632	2964	4982	0	10578	0	4	26	10	0	40	0	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2336	1450	5427	0	9213	7	1	1	6	0	8	0	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	5890	2555	3588	0	12033	21	13	11	11	0	35	0	0	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	508	227	713	0	1448	35	1	87	4	0	92	0	0	0	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	2319	796	2319	0	5434	0	0	0	2	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1262	648	2638	0	4548	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	24754	17149	32086	47	74036	424	19	129	34	0	182	0	0	0	0	0	0	0	0	0	0	0	0	0	0

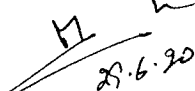
1 Sanctioned strength of the Members is 33 and working strength is 21 as on 01.06.2020

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of May, 2020 for 0 days as under.

Note :	1 Hon'ble Justice Shri Dilip Gupta, President	Nil	13 Sh. Anil G. Shakkwarwar, Member(Tech)	Nil
	2 Mrs. Archana Wadhwa, Member (Judicial)	Nil	14 Sh. P. Venkata Subba Rao Member (Tech)	Nil
	3 Sh. Ashok Jindal, Member(Judicial))	Nil	15 Sh. P. Dinesha Member(Judicial)	Nil
	4 Dr. D. M. Mishra, Member (Judicial)	Nil	16 Sh. C.L. Mahar Member(Technical)	Nil
	5 Sh. Anil Choudhary, Member(Judicial)	Nil	17 Sh. Ajay Sharma Member(Judicail)	Nil
	6 Sh. S. K. Mohanty, Member (Judicial)	Nil	18 Ms. Rachna Gupta Member(Judicial)	Nil
	7 Sh. Ramesh Nair, Member (Judicial)	Nil	19 Mr.Sanjiv Srivastava Member (Technical)	Nil
	8 Ms. Sulekha Beevi C.S., Member(Judicial)	Nil	20 Dr. Suvendu Kumar Pati, Member(Judicial)	Nil
	9 Shri S.S. Garg, Member (Judicial)	Nil	21 Mr. P. Anjani Kumar, Member(Technical)	Nil
	10 Sh. P. K. Choudhary, Member (Judicial)	Nil		
	11 Sh. Raju, Member(Technical)	Nil		
	12 Sh. C.J. Mathews, Member(Technical)	Nil		

TRANSFER TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE					
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY
0	0	0	0	0	0	16	1	7	0	24	0	1017	2031	3335	47	6430	0
0	0	0	0	0	0	0	0	0	0	0	0	4589	4619	5047	0	14255	0
0	0	0	0	0	0	0	0	0	0	0	0	4185	1862	4031	0	10078	361
0	0	0	0	0	0	0	0	0	0	0	0	2636	2990	4992	0	10618	0
0	0	0	0	0	0	0	2	4	0	6	2	2337	1449	5429	0	9215	5
0	0	0	0	0	0	0	137	0	0	137	0	5903	2429	3599	0	11931	21
0	0	0	0	0	0	0	0	0	0	0	0	509	314	717	0	1540	35
0	0	0	0	0	0	0	0	0	0	0	0	2319	796	2321	0	5436	0
0	0	0	0	0	0	7	0	95	0	102	0	1255	648	2543	0	4446	0
0	0	0	0	0	0	23	140	106	0	269	2	24750	17138	32014	47	73949	422


 28.6.20
 (MUKESH GUPTA)
 Asst. Registrar.